

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).1399/2015

PRATIMA LAXMI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s): Mr. Praveen Swarup, AOR
Mr. Ameet Singh, Adv.
Mr. Praveen Swarup, Adv.
Mr. Ankit Ambasta, Adv.
Ms. Ashu Tomar, Adv.
Mr. Saurabh Rohilla, Adv.
Ms. Pareena Swarup, Adv.

For Respondent(s): Mr. Shaurya Sahay, AOR
Ms. Ruchil Raj, Adv.
Mr. Aditya Kumar, Adv.

Mr. Shantanu Krishna, AOR
Mr. Ankit Mishra, Adv.
Mr. Prabhat Ranjan Raj, Adv.

The Court made the following
O R D E R

Not taken up.

List on 28th August, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)